

APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI

Cause List for Tuesday the 25th August 2026

Electricity Bench

COURT-I

(TIME: 10.30 A.M. to 12.30 P.M.)

(Note: Learned counsel for the parties to coordinate with the Registry well in advance, atleast two days before the next date of hearing, to ensure that the soft copies - OCR searchable mode and saved as a PDF document - of all the documents which they would be referring during the hearing before the Hon'ble Bench shall be filed with the Registry so that they are available in one-drive folder to the Hon'ble Bench. Failing to comply with the above will result in not listing of the matter till such time the above order is complied with)

(Updated List of Finals has been uploaded in the website under the "Notification tab".)

(HEARING THROUGH PHYSICAL/HYBRID MODE)

(Link for Video Conferencing for Hybrid Hearing through Cisco Webexis)

(<https://bit.ly/Court-1>)

(Note: Display Name of the Advocate joining through video conferencing shall be properly set by the participant with prefix of Item No. of the case followed by exact and actual name of the Ld. Advocate, so that the Court Master knows before hand whom to be admitted in the particular matter. If a counsel is appearing in more than one matter, Item Numbers of all such matters shall be prefixed.)

(Note: Advocates/parties are advised to go through the SOP/Guidelines for Hybrid hearing available on APTEL website before joining through video conferencing and are required to adhere to the same)

(Young Professional - IT: Mr. Saurabh - M.No. +91 7838455111, IT Assistant: Mr. Dhruv - M.No.+91 9717973312)

CORAM: HON'BLE MS. SEEMA GUPTA, Officiating Chairperson
HON'BLE MR. VIRENDER BHAT, Judicial Member
HON'BLE MR. AJAY TALEGAONKAR, Technical Member (Electricity)

S.No.	Case No.	Party Name	Name of Counsel For Appellant/Respondent(Mr./Mrs.)
FOR FURTHER HEARING (APPEAL)			
1.	APL-265/2013 (Remanded back by Honourble Supreme Court of	BSES Yamuna Power Limited Versus Delhi Electricity Regulatory Commission - Respondent(s)	Amit Kapur, Anupam Varma, Rahul Kinra, Aditya Ajay, Isnain Muzamil for App.1. Dhananjay Baijal for Res.1,

	India)		
1.1	APL-266/2013	BSES Rajdhani Power Limited Appellant(s) Versus Delhi Electricity Regulatory Commission Respondent(s)	Hasan MurtazaBuddy A. Ranganadhan for App.1, Aditya Panda for App.1, Dhananjay Baijal R1
1.2	APL-69/2018	BSES Rajdhani Power Limited Appellant(s) Versus Delhi Electricity Regulatory Commission Respondent(s)	Vijayendra Pratap SinghAditya Vikram Jalan for App.1, Ankitesh Ojha for App.1, Dhriti Batra for App.1, Anant Narayan Misra for App.1, Shreya Choudhary for App.1, Tushar Jain for Res.1,
1.3	APL-70/2018	BSES Yamuna Power Limited Appellant(s) Versus Delhi Electricity Regulatory Commission Respondent(s)	Amit KapurAnupam Varma for App.1, Rahul Kinra for App.1, Aditya Ajay for App.1, Girdhar Gopal Khattar for App.1, Isnain Muzamil for App.1, Tushar Jain for Res.1,
1.4	APL-71/2018	BSES Yamuna Power Limited Appellant(s) Versus Delhi Electricity Regulatory Commission Respondent(s)	Amit KapurAnupam Varma for App.1, Rahul Kinra for App.1, Aditya Ajay for App.1, Girdhar Gopal Khattar for App.1, Isnain Muzamil for App.1, Tushar Jain for Res.1,
1.5	APL-72/2018	BSES Rajdhani Power Limited Appellant(s) Versus Delhi Electricity Regulatory Commission Respondent(s)	Vijayendra Pratap SinghAditya Vikram Jalan for App.1, Ankitesh Ojha for App.1, Dhriti Batra for App.1, Anant Narayan Misra for App.1, Shreya Choudhary for App.1, Tushar Jain for Res.1,

Sd/
Deputy Registrar
APTEL